

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 975**  
TO BE ANSWERED ON 02.12.2024

**Functioning of Resorts in Elephant Corridors**

975. SHRI MATHESWARAN V S:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of action taken against the resorts situated in Elephant Corridors of Mudumalai Tiger Reserve in the State of Tamil Nadu; and
- (b) whether any criminal action has been taken against the resort owners who are running resorts in Elephant Corridor in Nilgiris district of Tamil Nadu, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

- (a) & (b) As per information received from the State of Tamil Nadu, there are 38 Resorts existing within the notified Segur Elephant Corridor in Nilgiris District. Further, as reported by the State, illegal resorts falling in the notified elephant corridor and disturbing movement of elephants have been sealed and locked by the District Administration as per the orders of Hon'ble Supreme Court of India in the W.P. No. 897/1996 dated 09.08.2018. Moreover, based on the orders of the Inquiry Committee of Segur Plateau Elephant Corridor on the objections raised by the resort owners, notices have been issued to the resort owners by the authorities in the State Govt.

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